

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH - COURT - I

Central Excise Miscellaneous Application No. 30796 of 2018
(on behalf of the appellant)

In

Central Excise Appeal No. 1360 of 2012

(arising out of order-in-original No. 22/2012 (RS) dated 22.02.2012
passed by Commissioner of Customs & Central Excise Visakhapatnam II)

M/s KPR Fertilizers Ltd.,
S.No. 24/2, Nallamilli Road,
Biccavolu,
East Godavari Distt,
Andhra Pradesh – 533 343

Appellant

Versus

The Commissioner of Customs & Central Excise
Visakhapatnam II Commissionerate,
Central Excise Building,
Port Area,
Visakhapatnam -530 035

Respondent

Appearance:

Mr. Y. Srinivasa Reddy, Adv for the Assessee
Mr A.V.L.N. Chary A.R. for the Respondent.

CORAM

HON'BLE Mr. P. Venkata Subba Rao, Member (Technical)

HON'BLE Mr P. Dinesha, Member(Judicial)

Miscellaneous ORDER No. 31380 / 2020

Date of Hearing: 08/12/2020

Date of Decision: 08/12/2020

[ORDER PER: .BENCH)

Early hearing application allowed. List appeal for final hearing on 10/12/2020.

(Order pronounced and dictated in open court)

**(P. Venkata Subba Rao)
Member (Technical)**

**(P. Dinesha)
Member (Judicial)**